

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-38.

Dated: **21 JAN 1994**

APPLICATION NO(s) 33/93 and 495/93.

APPLICANTS: N.C. Vijayakumar and four others.  
RESPONDENTS: Secretary, Deptt of Posts  
v/s. & Telegraphs, New Delhi and Others.  
TO.

1. Smt. B.V. Nagarathna,  
Advocate, No. 139,  
Fifth Cross,  
Gandhinagar, Bangalore-9.
2. Sri. M. Vasudeva Rao,  
Addl. Central Govt. Stng. Counsel,  
High Court Bldg, Bangalore-1.
3. Sri. G. Shanthappa, Addl. Central  
Govt. Stng. Counsel, Bangalore-1.
3. Secretary, Deptt. of Posts & Telegraphs,  
Sanchar Bhavan, Parliament street, N. Delhi-1.
4. Chairman, P&T Board, Sanchar Bhavan,  
Parliament Street, New Delhi-1.
5. The Chief Post Master General,  
Karnataka Circle, Palace Road, Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by  
the Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the  
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal  
in the above mentioned application(s) on 03-01-1994.

*P. S. Shauhar*  
for DEPUTY REGISTRAR 21/1/94  
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

O.A. No.33/93 & 495/93

MONDAY THIS THE THIRD DAY OF JANUARY 1994

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri V. Ramakrishnan ... Member [A]

1. N.C. Vijayakumar,  
S/o N.S. Channappaiah,  
Aged about 39 years,  
Secretary, NUEDA,  
Mandya Division,  
Working as ED Agent/Mail  
Carrier, R/a No.253,  
Swaranasandra Extension,  
Mandya-571 402.

2. E.N. Suresh,  
S/o L. Narasinga Rao,  
Aged about 38 years  
Vice-President,  
NUEDA Mandya Division,  
Branch Post Master,  
R/a Ingalaguppe,  
Pandavapura Taluk,  
Mandya Distt. 571 434.

3. D.N. Seshadri,  
S/o P. Narasimhachar,  
Aged about 40 years,  
Branch Post Master,  
Nagunahalli Post a/w  
Srirangapatna H.O.,  
Mandya District-571 438.

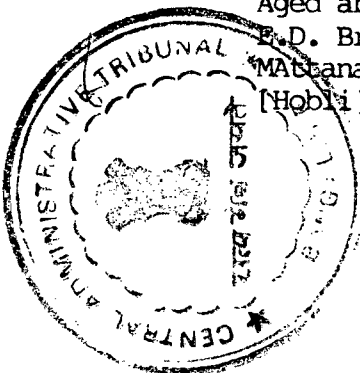
Applicants in A No.33/93

4. National Union of Extra  
Departmental Agents [Regd.],  
Hassan Division, Hassan,  
Gorur, Hassan-573 120,  
represented by its Secretary.

5. M.P. Chitrasena,  
S/o Puttaswamy,  
Aged about 25 years,  
P.D. Branch Post Master,  
Madduravile, Shravanabelagola,  
[Hobli] Channarayapatna Taluk.

Applicants in A No.495/93

[By Advocate Smt. B.V. Nagarathna]



vs.

1. Union of India  
Ministry of Communication,  
by Secretary to Department  
of Posts and Telegraphs,  
Sanchar Bhavan,  
Parliament Street,  
New Delhi-110 001.
2. Postal Board by  
its Chairman,  
Sanchar Bhavan,  
Parliament Street,  
New Delhi-110 001.
3. The Chief Post Master General,  
Karnataka Circle,  
Palace Road,  
Bangalore-560 001.

... Respondents

[By Addl. Standing Counsel Shri M.Vasudeva Rao in A No.33/93  
and by Addl. Standing Counsel Shri G. Shanthappa in A No.495/93]

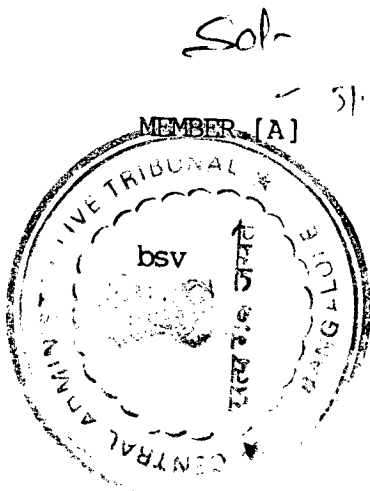
O R D E R

Shri Justice P.K. Shyamsundar, Vice-Chairman:

1. Having heard Smt. B.V. Nagarathna, learned counsel for the applicants and the learned Standing counsel M/s. M. Vasudeva Rao and Shri G.Shanthappa, we have reached a consensus in regard to these applications on being faced by bottlenecks that an Expert Committee is going to be set up by the Government of India to go into the grievances of the E.D. employees on whose behalf the two applications herein have been filed by the Union representatives. We think it appropriate to direct the said Expert Committee as and when it is constituted to go into the grievance of the ED employees in general and in particular to the grievances ventilated in these two applications which are left open for such consideration. With these observations both

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these applications stand disposed off. Send a copy of this order to Government of India for information.



Sd/-

VICE-CHAIRMAN

**TRUE COPY**

Sd/-

SECTION OFFICER 21/1/94  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE